

IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT -I)  
NEW DELHI.

569/2016

In the matter of:

Ved Trademart Pvt. Ltd.

...Petitioner

SECTION: U/S..391(2) & 394, 100 to 104.

Order delivered on 12.12.2017

Coram

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

For the petitioner:

Nivedita R. Sarda, Adv. .

Naval Kishore Jha, Sr. Standing Counsel  
for UOI & ROC.


Intervener:

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ORDER

As per order of the day in 564/2016. Post alongwith 564/2016 on 23.01.2018.

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

  
(R.VARADHARAJAN)  
MEMBER(JUDICIAL)

\*KCS\*